

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. (IB)- 86/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

... Applicant/Creditor

Versus

Shri Amit Prakash Gupta

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

For the Respondent : Karan Pratap Singh, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent. List the matter on 28.08.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 03, 2024